

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5926
ANSWERED ON:03.05.2010
ADDITIONAL FUNDS FOR SUB-MISSION PROJECTS
Pangi Shri Jayaram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some of the State Governments including Orissa have submitted any proposals to the Union Government to provide additional funds for implementation of sub-mission projects;
- (b) if so, the details thereof, State-wise;
- (c) the present status of these proposals; and
- (d) the reasons for delay in clearing the proposals and the time by which required additional funds are likely to be provided to the States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a) to (d): The revised Sub-Mission on water quality was under implementation during 2006-07 and 2007-08, with focused funding for coverage of water quality-affected habitations as a separate component of Accelerated Rural Water Supply Programme. Since 01-04-2009, the Sub-Mission programme on water quality has been subsumed under the National Rural Drinking Water Programme (NRDWP) and allocation of funds to States is made on the basis of prescribed criteria. No separate funds are provided now for Sub-Mission programme. The power to plan, approve and implement water supply schemes under NRDWP including for coverage of water quality affected habitations is vested with the States and there is no need for them to send individual project proposals to Government of India for clearance/ approval.